FORM B
PUBLIC ANNOUNCEMENT
(*Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016*)

FOR THE ATTENTION OF THE STAKEHOLDERS OF GOODDAY VENTURES INDIA PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	GOODDAY VENTURES INDIA PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	05/02/1992
3.	Authority under which corporate debtor is incorporated / registered	ROC Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U29190MH1992PTC065241
5.	Address of the registered office and principal office (if any) of corporate debtor	133 Clover Centrecamp 7 Moledina Road Pune 411001 Maharashtra India
6.	Date of closure of Insolvency Resolution Process	03/03/2023 (The Order dated 03/03/2023 was uploaded on the website of Hon'ble NCLT on 13/03/2023)
7.	Liquidation commencement date of Corporate Debtor	03/03/2023 (The Order dated 03/03/2023 was uploaded on the website of Hon'ble NCLT on 13/03/2023)
8.	Name and registration number of the insolvency professional acting as liquidator	**Mr. Prashant Jain** **Registration No. IBBI/IPA-001/IP-P01368/2018-2019/12131**
9.	Address and e-mail of the liquidator, as registered with the Board	Add: A501, Shanti Heights, Plot No. 2,3,9B/10, Sector 11, Koparkharine, Thane, Navi Mumbai- 400709 Email id: **ipprashantjain@gmail.com**
10.	Address and e-mail to be used for correspondence with the liquidator	**Mr. Prashant Jain** SSARVI Resolution Services LLP Add: B-610, BSEL Techpark, Sector 30 A, Opp. Vashi Railway Station, Navi Mumbai – 400703 Website: www.ssarvi.com/ Email: liq.gooddayventures@gmail.com
11.	Last date for submission of claims	12/04/2023

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has ordered the commencement of the liquidation of the **GOODDAY VENTURES INDIA PRIVATE LIMITED** on 03/03/2023 (The Order dated 03/03/2023 was uploaded on the website of Hon'ble NCLT on 13/03/2023)

The stakeholders of **GOODDAY VENTURES INDIA PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 12/04/2023, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

SD/-

Mr. Prashant Jain
Registration No.: IBBI/IPA-001/IP-P01368/2018-2019/12131
Liquidator
In the matter of Goodday Ventures India Private Ltd

Date: 15/03/2023
Place: Navi Mumbai

COMPLETION IN 4 PHASES

Noida airport to be ready by 2024 end, says CEO

To handle 12 mn passengers per year in first phase

FE BUREAU
New Delhi, March 14

THE UPCOMING INTERNATIONAL airport in Jewar, Greater Noida, which will be the second airport in Delhi-NCR, is expected to become operational by the end of 2024, Christoph Schnellmann, CEO of Noida International Airport, said on Tuesday.

This would be the phase I of the airport, which would include one runway and one terminal, he said, adding that in the first phase, it would be able to handle around 12 million passengers per year. The airport is billed to be the country's largest upon completion in four phases and will be spread over an area of 5,000 square hectare.

Earthworks, levelling, and excavations have been completed across the project site and it is expected that multiple buildings will come up in the next few months, including the passenger terminal building, office blocks, sewage and water treatment plants, and electrical substations at the site. "The first phase of the airport will be spread over 1,300 hectares and cost more than ₹5,700 crore," Schnellmann said. It will have a stand for 28 aircraft.

He said that the construction of the airport would not see any cost overruns. Concessions for commercial spaces like restaurants, shops, and hotels will be given out in the next nine months. The airport development and operations concession was given to Zurich Airport International AG in 2019.

The Switzerland-based company, is implementing the project via its subsidiary Yamuna International Airport (YIAPL). It currently operates the Zurich Airport, and eight airports in Latin America. On plans to participate in airport privatisation programme in India, Schnellmann said, "We will closely look at all opportunities. India, just like Brazil, has a robust (airports) privatisation plans."

The first phase of the airport will be spread over 1,300 hectare and cost more than ₹5,700 crore. It will also have a stand for 28 aircraft.

CHRISTOPH SCHNELLMANN
CEO, NOIDA INTERNATIONAL AIRPORT

HCC-MEIL win ₹3.6K-cr order for bullet train station

FE BUREAU
Mumbai, March 14

HINDUSTAN CONSTRUCTION COMPANY (HCC), in a joint venture with Megha Engineering & Infrastructures (MEIL), has won a ₹3,681-crore contract for the construction of the proposed bullet train's Bandra Kurla Complex station.

The contract for the only underground on the Mumbai-Ahmedabad High-Speed Rail corridor was awarded by the National High-Speed Rail Corporation (NHSRCL).

The Bandra Kurla Complex (BKC) bullet train station is planned at a depth of about 24 metre below the ground level. The station, which will have a total of three floors, will be developed over a cumulative floor area of about 200,000 square metre and will house amenities, including waiting areas, a business-class lounge, a nursery, restrooms, smoking rooms, and information kiosks.

The station will have six platforms, and each platform is about 414 metre, sufficient to accommodate a 16-coach bullet train. The station will have connectivity with the metro and road transport.

HCC's entry into building a high-speed bullet train station represents a significant opportunity for the company to expand its portfolio and establish a foothold in the high-speed rail construction industry. This new project allows HCC to leverage its expertise in constructing large-scale infrastructure projects and apply it to a cutting-edge transportation system, HCC said in a statement.

The contract also includes building a retrieval shaft on the eastern end for the removal of the tunnel boring machine (TBM), architectural finishing, all mechanical, electrical and plumping works, and testing and commissioning.

PM, Nokia CEO discuss 5G rollout, digital infra growth

FE BUREAU
New Delhi, March 14

PRIME MINISTER NARENDRA MODI and Nokia CEO Pekka Lundmark on Monday discussed India's digital infrastructure growth and the ongoing 5G rollout in the country.

Nokia is one of the key manufacturers of telecom equipment and has bagged multi-year contracts from both Jio and Airtel to supply equipment to roll out 5G. "A fruitful meeting with Pekka Lundmark, where we discussed aspects relating to technology and leveraging it for the welfare of society. We also discussed India's strides in building next generation digital infrastructure," PM Modi said in a tweet late on Monday night.

India contributes over 5% to Nokia's yearly revenues. In 2022, Nokia India sales grew 15% in constant currency terms to €1,290 million (about ₹11,467 crore).

"A privilege to meet with Prime Minister Modi...and discuss how Nokia is contributing to India's 5G journey and next phase of digital transformation and also how we intend to support India's 6G ambitions," Lundmark said in a tweet.

The company is bullish on the revamped production-linked incentive (PLI) scheme for telecom and networking equipment and sees itself as a frontrunner in meeting the targets for incentives. "We are now looking at increasing our manufacturing footprint both from capacity, as well as adding new products in order to do more," Amit Marwah, head of marketing and corporate affairs at Nokia India, said in an interaction with *FE*. Lately, Nokia has also extended the manufacturing of passive optical network (PON) optical line terminals (OLTs), which are used for fibre broadband connectivity, at its factory in Sriperumbudur near Chennai.

The company's decision to extend its manufacturing of the equipment comes in response to an increase in demand in the domestic as well as international markets. In the October-December period, Nokia witnessed a 129% y-o-y increase in sales at €568 million (about ₹5,043 crore) from its India business, on the back of the 5G rollout in the country by Bharti Airtel and Reliance Jio.

Nokia CEO & president Pekka Lundmark (left) during his meeting with PM Narendra Modi, in New Delhi ANI

Jio launches new monthly postpaid family plans at ₹399

FE BUREAU
New Delhi, March 14

RELIANCE JIO, INDIA'S largest telecom operator by market share, on Tuesday, launched new postpaid family plans starting ₹399 per month.

The company is offering a free one month trial to consumers for its new postpaid plans, allowing three additional connections at ₹99 per SIM card. The company said the the new postpaid plans or the Jio Plus plans will be available from March 22 in all Jio stores and through home delivery option as well.

Apart from the ₹399 plan which comes with 75 GB data, the company has launched ₹699 family postpaid plan offering 100 GB data and subscription of Netflix and Amazon Prime. Both the packs come with unlimited calls and messages.

"The idea behind launching Jio Plus is to offer new benefits and experiences to discerning postpaid users. Jio has further strengthened its network experience by expanding True 5G to 331 cities," said Akash M Ambani, chairman at Reliance Jio. "After having serviced over 430 million customers, that includes millions of satisfied postpaid users, there cannot be a more opportune time to welcome millions of new postpaid customers. Many Postpaid users want to be convinced about the service experience and the ease of switching to a new service provider. The free trial with Jio Plus plans addresses these issues," Ambani added. Apart from the postpaid family plans, the company has also launched individual postpaid plans of ₹299 and ₹599.

The ₹299 plan includes 30 GB data with no free trial, whereas the ₹599 plan offers unlimited data. If the postpaid users are not convinced with the value proposition, they may cancel the connection, with no questions asked, the company said.

CCI nod to Reliance's Metro Cash & Carry buy

FE BUREAU
New Delhi, March 14

THE COMPETITION COMMISSION of India (CCI) on Tuesday approved three acquisitions, including that of Metro Cash and Carry by Reliance Retail.

"Commission approves acquisition of Metro Cash and Carry India by Reliance Retail Ventures," the CCI said in a tweet. Reliance Industries (RIL) had in December last year agreed to acquire Metro Cash and Carry for ₹2,850 crore. The transaction was done through its subsidiary, Reliance Retail.

Meanwhile, the CCI also approved the acquisition of 100% of equity share capital of L&T Infrastructure Development Projects and Kudgi Transmission by Epic Concesiones and Infrastructure Yield Plus II, respectively, the regulator said in another tweet.

It also cleared the sole control of Meritor by global power and technology major Cummins Inc. Meritor is a global supplier of axles, brakes and other modules and components to OEMs and the aftermarket for the commercial vehicle, transportation and industrial sectors and operates in India through consolidated subsidiaries.

Tube Investments forays into pharma sector, to invest ₹285 cr

SAJAN C KUMAR
Chennai, March 14

TUBE INVESTMENTS OF India (TII), part of the ₹54,722-crore Murugappa Group, on Tuesday announced its foray into the pharma sector. The company will engage in contract manufacturing, research and development of active pharmaceutical ingredients (API).

TII has identified contract development and manufacturing organisation (CDMO) and active pharmaceutical ingredients (API) as its new line of businesses.

N Govindarajan, former MD of Aurobindo Pharma, has been roped in to form the subsidiary

The company proposes to invest up to ₹285 crore into this subsidiary in the form of equity and compulsorily convertible preference shares in tranches.

N Govindarajan, former MD of Aurobindo Pharma and a well-recognised industry professional, has been roped in to form the subsidiary.

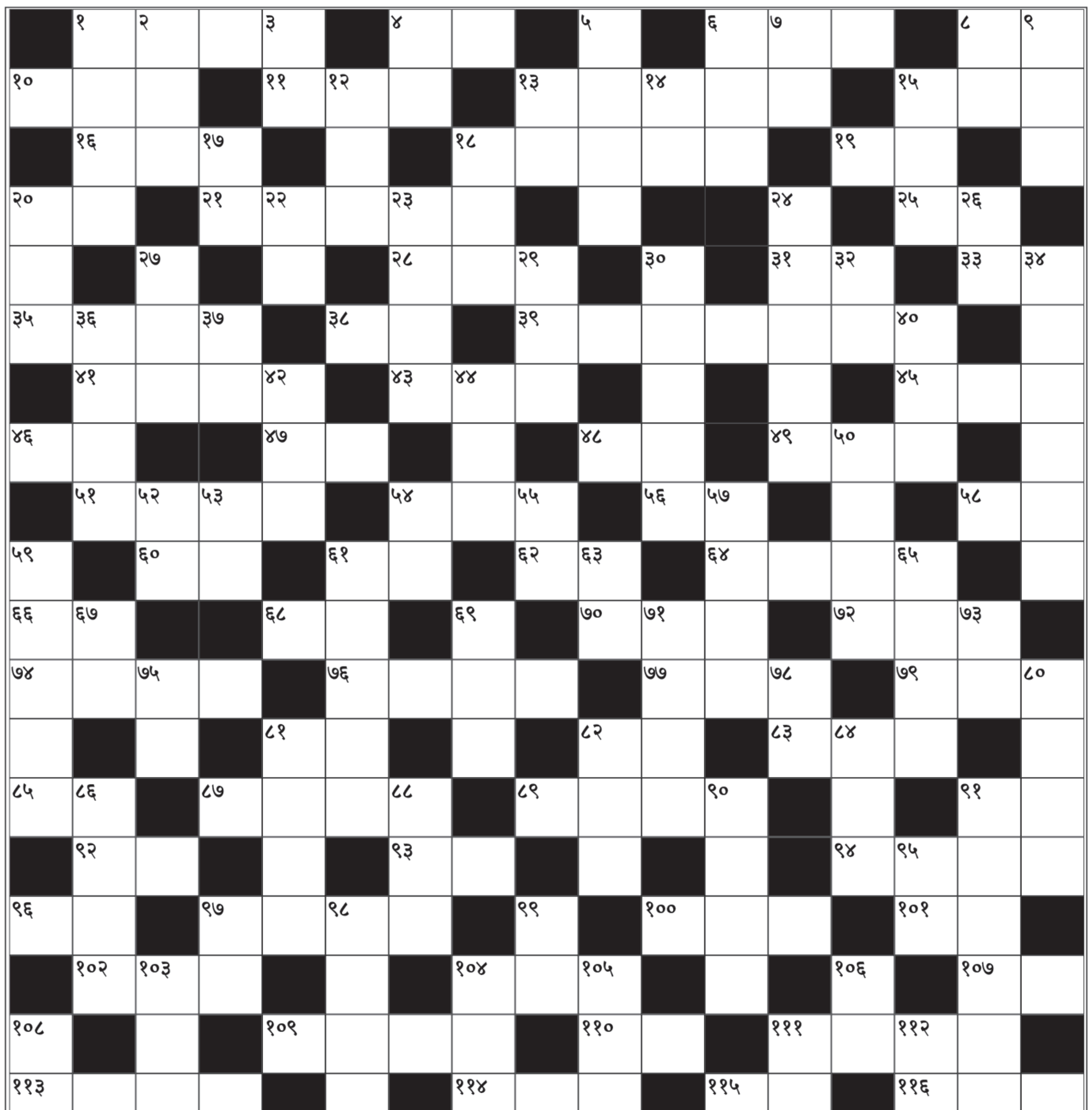
The company has been focusing to diversify its business by identifying new growth opportunities and has recently entered into clean mobility, electronics and alternate fuels.

MAM Arunachalam executive chairman of the company, said, "TII's foray into CDMO, a business with high growth potential, augurs well with its plan to diversify its business portfolio and reduce dependency on traditional revenue streams."

नवाकाळ शब्दकोडे-४७४

आडवे शब्द – १. नाना प्रकारचे ४. बुध व पृथ्वी यांच्या मधला ग्रह ६. आई ८. रोटीचा प्रकार १०. लाजलेला ११. गर्दभ, गाढव १३. पापी लोकांना मरणोत्तर शिक्षा १५. साठा १६. रात्रीचा पाऊस १८. तोंड धुणे १९. जल, पाणी २०. डोकेदुखीवर मलम २१. दोन सागरांना जोडणारा पाण्याचा अरुंद पट्टा २५. चित्त, अंतःकरण २८. शंकराचे वाद्य ३१. शुष्क, कोरडा, अरसिक ३३. बारा वर्षे ३५. टर्रबाजी ३८. बुटका ३९. सहज होणारी सोपी गोष्ट उगाच अवघड पद्धतीने प्राप्त करणे ४१. जुन्या विचारांचा ४३. देखत, समोर ४५. खरे, वास्तव ४६. मोठ्या आकाराचे ४७. देवांची घोडागाडी ४८. कुशाग्र बुद्धी ४९. प्रजा ५१. वागण्याला शिस्त, मर्यादा ५४. लोकरीचे उबदार वस्त्र ५६. पेरणीआधी जमीन भाजणे ५८. आदेश, हुकूम ६०. आरोपीला मागितलेला खुलासा ६१. डिंक ६२. मृत्तिका ६४. नवनाथांपैकी आठवे ६६. सीमा, काठ, पाऊल ६८. अश्व ७०. झुंड ७२. दमणूक ७४. प्रयत्न, थरकाप ७६. गंभीर, मोठी चूक ७७. फुलझाडांचा वाफा ७९. पायऱ्या असलेली विहीर ८१. अग्नी ८२. दोनने पूर्ण भाग जाणारी संख्या ८३. चमक ८५. प्राण ८७. शुभारंभ ८९. अंधार दूर करणारा, सूर्य ९१. भरतीची वेळ ९२. व्यय ९३. सज्जन ९४. एक देवता, मूल जन्मल्यावर पाचव्या-सहाव्या दिवशी हिची पूजा करतात ९६. उत्तरेचा स्थिर तारा ९७. गव्हाची एक जात १००. राजा, नृपती १०१. ताकद १०२. खांद्याचा सांधा १०४. हव्यास १०७. आय १०९. समोर, पुढ्यात ११०. आच १११. बारीकसारीक तपशील ११३. भवताल ११४. परीट, धोबी ११५. संत तुकारामांचे गाव ११६. कारण

उभे शब्द – १. श्रीकृष्णाचा मोठा भाऊ २. वादावादी ३. धरित्री, जमीन ४. मंगल, पवित्र ५. नौदल ६. भारतीय सैनिक ७. रक्तवाहिनी ८. नृत्य ९. नेत्र, चक्षू १२. रत्नाकर १३. बोटाच्या टोकाचा कडक भाग १४. ऋण १५. निग्रह, मनावर लगाम १७. तुळईला आधार देणारा खांब १८. मोठ्या व्यापाऱ्याचे व्यवहार बघणारा, गुमास्ता २०. ठक, धूर्त २२. चेहरा २३. धुमाकूळ, राडा २४. देव, भक्तांवर दया करणारा २६. झुकलेला २७. अलंकार २९. शिवभक्तांच्या गळ्यातील बीज ३०. ज्येष्ठ व्यक्ती ३२. झीज, श्वसनमार्गाचा विकार ३४. भौतिक विज्ञान, फिजिक्स ३६. रामदासांचा प्रसिद्ध ग्रंथ ३७. पद्धत ४०. मेलेला ४२. ढग ४४. माकड ५०. यदुवंशाचा स्वामी, श्रीकृष्ण ५२. कर्मचाऱ्याने मागितलेली सुट्टी ५३. आंघोळीचे पाणी तापवण्यासाठीचे पारंपरिक पात्र ५४. घाम ५५. विष्णूची पत्नी ५७. नकली ५९. थापेबाजी, खोटे बोलणे ६१. हुजरेगिरी करणे, खुशामत करणे ६३. तृतीया ६५. कर्ज आणि व्याजाच्या परतफेडीची थकलेली रक्कम ६७. समविचारींचा समूह ६९. पूर्णतः बरोबर, बिनचूक ७१. आईचे वडील ७३. आठवड्याचा सातवा भाग ७५. भक्षण ७८. बिरड्याची डाळ ८०. नवरदेवाची आई ८१. दक्ष, सावध ८२. पुढ्यात ८४. रुई ८६. अधाशीपणा, अतृप्ती ८८. शिक्षा, सरकार ९०. हिंसाचार, रक्त सांडणे ९१. प्रश्नोत्तरे ९५. स्नानाचे पाश्चात्य भांडे ९७. तांब्या ९८. मतभेद असलेले, वादात सापडलेले ९९. शेत नांगरणीसाठी उपयुक्त प्राणी १०३. कावळा १०४. जादूटोणा १०५. साधना करणारा १०६. गुप्तचर १०८. पंचमहाभूतांपैकी एक १११. हात ११२. कासोटो



नवाकाळ कोडे क्रमांक ४७३ चे उत्तर

आडवे शब्द : १. नंदिनी ३. लाखांचा पोशिंदा ७. दाखला ९. मिश्र ११. जलौघ १३. दीनवाणा १४. गढा १५. दीदी १६. किवी १७. गिरी १९. दाम २१. शक २२. भरीत २३. रमण २५. सरकार २७. नीर २८. फौज २९. समा ३०. पद ३१. मस ३३. मध ३५. नीहार ३७. आमदार ३९. रसा ४१. नंदलाल ४२. लायकी ४३. मगजमारी ४६. जहाज ५१. हाय खाणे ५३. वसन ५५. चुकतमाकत ५९. लटका ६१. खाकरा ६२. हकीम ६३. वरताण ६५. वजीर ६७. जोखड ६८. धोका ६९. गरजू ७०. चूर ७१. हार ७३. द्वारका ७५. वितरक ७७. अडसर ७८. जपा ७९. तपमापक ८२. गळू ८३. इमारत ८५. लीलया ८७. वर्दी ९०. युगप्रवर्तक ९१. गमन ९३. काळवीट ९४. संगम ९५. डेग ९७. टिपूस ९८. नल ९९. गत १०२. जयजयकार १०४. सूप १०५. भग्न १०६. वाणी जयराम १०७. खारट

उभे शब्द : १. नंदादीप २. नीज ३. लाघवी ४. चातुर्गिरी ५. शिंदी ६. दानशूर ७. दाणादाण ८. लाडू ९. मिग १०. श्रद्धा और सबुरी १२. लौकिक १८. रीतसर २०. चोर २१. शरम २२. भजनी लागणे २४. मर्दुमकी २५. सद २६. काम ३०. परम ३२. पीर ३४. धनंजय ३६. हाल ३७. आयतन ३८. गंज ४०. साज ४४. गवत ४५. मालक ४७. हाहाकार ४८. कवक ४९. कंचुकी ५०. शैल ५२. खाजण ५४. सराव ५६. कमजोर ५७. माकडहाड ५८. तर्जनी ६०. टवका ६१. खातरजमा ६२. हर ६४. ताठर ६६. जीवित ६८. धोशा ७०. चूक ७२. रसद ७३. द्वापार युग ७४. कात ७५. विकल ७६. रया ७७. अळू ७८. जमा ८०. परवचा ८१. पलीकडे ८२. गर्दी ८३. इथे ८४. तगमग ८६. याग ८७. वन ८८. तुळस ८९. झट की पट ९२. मगज ९३. कापूर ९४. संलग्न ९६. गजरा ९७. टिकाव ९८. नभ १००. तवा १०१. मौज १०३. यम १०४. सूर

जुन्या पेन्शन मागणीचा मुद्दा विधिमंडळात गाजला

पान १ वरून

लावले. त्यामुळे विरोधकांनी हौदात येऊन घोषणाबाजी केली. सभागृह पुन्हा १० मिनिटांसाठी तहकूब झाले. पुन्हा सुरू होताच विरोधकांनी पुन्हा सरकारने निर्णय घ्यावा, अशी मागणी केली. ती मान्य न झाल्याने विरोधकांनी दिवसभरासाठी सभात्याग केला.

दुसरीकडे जुनी पेन्शन लागू करा, याशिवाय असंख्य मागण्या करत राज्यभरातील सुमारे १८ लाख सरकारी कर्मचारी आजपासून बेमुदत संपावर गेले आहेत. राज्य शासकीय कर्मचारी त्यांच्या विविध प्रलंबित मागण्यांसंदर्भात बृहन्मुंबई राज्य सरकारी कर्मचारी संघटना, राज्य सरकारी कर्मचारी मध्यवर्ती संघटनांनी आजपासून राज्यव्यापी बेमुदत संप सुरू केलेला आहे. या संपात राज्यातील राज्य सरकारी कर्मचारी मध्यवर्ती संघटना, महाराष्ट्र, राज्य सरकारी-निमसरकारी, शिक्षक-शिक्षकेतर कर्मचारी संघटना समन्वय समिती, महाराष्ट्र या संघटना सहभागी आहेत. या संपाला राज्यभरातून १०० टक्के प्रतिसाद मिळाल्याचे चित्र दिसले. संपाचा मोठा परिमाण राज्यातील सरकारी सेवांवर झालेला पाहायला मिळाला. मुंबई, ठाणे, पुणे, संभाजीनगर, नागपूरसह राज्यातील सर्वच शासकीय रुग्णालयातील शस्त्रक्रिया पुढे ढकलण्यात आल्या. रुग्णांकडे पाहण्यासाठी कोणीही नसल्याने रुग्णांचे हाल होताना दिसले. तर दहावी-बारावीचे पेपर तपासणी लांबणीवर गेली आहे. त्यामुळे निकाल उशिरा लागणार का, अशी शंका व्यक्त केली जात आहे.

या संपामुळे आज शासकीय रुग्णालये, शाळा, महाविद्यालये, नगरपालिका, जिल्हा परिषदा, तहसीलदार कार्यालये, यासह अनेक सरकारी विभागांचे कामकाज जवळपास ठप्प झाले होते.

सामान्य प्रशासन विभागाचा कारवाईचा इशारा

संपात सहभागी होणाऱ्या शासकीय-निमशासकीय कर्मचाऱ्यांवर शिस्तभंगाची कारवाई करण्यात येईल, असा इशारा सामान्य प्रशासन विभागाचे सचिव सुमंत भांगे यांनी दिला. या पार्श्वभूमीवर महाराष्ट्र नागरी सेवा (वर्तणूक) नियम १९७९ मधील नियम ६ च्या तरतुदीनुसार महाराष्ट्र राज्य शासकीय-निमशासकीय कर्मचारी यांच्या संघटनेने पुकारलेला हा संप बेकायदेशीर ठरतो. त्यामुळे या संपात सहभागी होणाऱ्या कर्मचाऱ्यांच्या विरुद्ध शिस्तभंगाची कारवाई करण्यात येईल. याबाबत शासनाने परिपत्रक निर्गमित केले आहे.

छत्रपती संभाजीनगर विभागातील ४५ हजारांवर कर्मचारी संपावर आहेत. जिल्हाधिकारी कार्यालयासमोर निदर्शने करण्यात आली. कोल्हापुरातील घाटी रुग्णालयातील सरकारी कर्मचारी जुन्या पेन्शनसाठी आक्रमक होऊन संपात सहभागी झाले. नागपुरातील ८० हजार कर्मचारी संपात उतरल्याने शासकीय कार्यालये ओस पडली होती. परभणी जिल्हा सामान्य रुग्णालयातील परिचारिकांनी या संपात आपला सहभाग नोंदवत जिल्हा सामान्य रुग्णालयातील ओपीडी समोर जोरदार निदर्शने केली.

अकोला जिल्ह्यात संपाला १०० टक्के प्रतिसाद होता. ठाणे जिल्हा रुग्णालय परिसरात सरकारच्या विरोधात निदर्शने आणि घोषणाबाजी करत संपात नर्स, वॉर्डबॉय आणि कर्मचारी सहभागी झाले होते. तब्बल ४६ वर्षांनंतर सर्व थरांतील अधिकारी-कर्मचारी एकटवले असून, त्यांनी राज्यव्यापी संप पुकारला आहे. यापूर्वी १९७७ मध्ये असा संप झाला होता. दरम्यान, शासकीय-निमशासकीय कर्मचारी यांनी पुकारलेल्या संपात सहभागी होणाऱ्या कर्मचाऱ्यांच्या विरुद्ध शिस्तभंगाची कारवाई करण्यात येणार असल्याचा इशारा सरकारने दिला आहे.

दरम्यान, उद्धव ठाकरे म्हणाले, 'जुन्या पेन्शन योजनेसाठी सरकारी कर्मचारी संपावर गेले आहेत. सरकारला टाळे ठोकले आहे. सरकारने जुनी पेन्शन योजना लागू करायला काय हरकत आहे, मुख्य म्हणजे इतकी मोठी महाशक्ती पाठीशी असताना सरकारला भार वाढण्याची चिंता नसावी. सरकारी कर्मचारी आणि त्यांच्या कुटुंबियांच्या पाठीशी शिवसेना ठामपणे उभी आहे.

देशातील काही राज्यांनी जुनी पेन्शन योजना लागू केली आहे. मग फडणवीस मिंधे सरकार याबाबत आट्यापाट्या का खेळत आहे? जे हक्काचे आहे ते कर्मचाऱ्यांना मिळालेच पाहिजे.'मुंबई महापालिकेत एक लाखाहून अधिक कामगार, कर्मचारी व अधिकारी असून, समन्वय समितीने वरील मागणीसाठी मोर्चा काढला. मात्र महानगरपालिकेतील कर्मचारी बेमुदत संपात सहभागी झाले नाहीत, असे निमंत्रक ॲड. प्रकाश देवदास यांनी स्पष्ट केले.

सत्तासंघर्षात शिंदे गटाचा युक्तिवाद

पान १ वरून

अवधी दिला. जे नियमांच्या विरोधात आहे. पक्षांतर्गत नाराजी हा लोकशाही प्रक्रियेचा भाग आहे. यापूर्वीही अशा घटना घडल्या आहेत. पक्षांतर्गत नाराजीनंतर जो प्रस्ताव तयार झाला तो राज्यपालांकडे पाठवण्यात आला होता.

शिवसेनेच्या आमदारांमध्ये नाराजी अचानक निर्माण झाली नव्हती तर महाविकास आघाडी तयार झाल्यापासूनच नाराजी होती. मात्र २१ जूनला वाद वाढला. एकनाथ शिंदेंना विधिमंडळ पक्षनेते पदावरून हटवल्यानंतर दोन्ही गटांचा एकत्र येण्याचा मार्ग पूर्णपणे बंद झाला आहे. एकत्र येणे अशक्य झाल्याने पक्षाच्या व्यासपीठावर एकत्र चर्चेचा प्रश्नच उरला नाही, असा युक्तिवाद जेठमलानी यांनी केला.

हसन मुश्रीफांना कोर्टाचा दिलासा

पान १ वरून

कशाला करता? असा सवाल करत न्यायालयाने ईडीला फटकारले आहे. तसेच, दोन आठवडे कारवाई न करण्याचे निर्देशही ईडीला दिले आहे. यावेळी कोर्टाने मूळ प्रकरणात दिलासा दिल्याच्या दुसऱ्याच दिवशी ईडीने छापेमारी सुरू केली. आमदार या नात्याने आपण सध्या विधानसभेत व्यग्र असल्याची मुश्रीफ यांनी माहिती दिली आहे. भाजप नेते किरीट सोमय्या यांनी हसन मुश्रीफ यांच्यावर १२७ कोटींचा भ्रष्टाचार केल्याचा आरोप केला. त्याचे पुरावे त्यांनी ईडीकडे सादर केल्याचा दावा केला आहे. मुश्रीफ यांनी बेनामी संपत्ती गोळा केली असून त्यांनी मनी लाँड्रिंग, बोगस कंपन्याच्या माध्यमातून अनेक गैरव्यवहार केले आहेत. यात पत्नी साहिरा मुश्रीफ, त्यांचा मुलगा नाविद मुश्रीफ यांचाही सहभाग आहे. त्याचे २७०० पानी पुरावे आपण दिल्याचे सोमय्या यांनी म्हटले होते. दरम्यान, ईडीच्या चौकशीला पूर्ण सहकार्य करणार असल्याचे मुश्रीफ यांनी सांगितले.

किसान सभेच्या नेत्यांची आज बैठक

पान १ वरून

मागण्यांवरून आज विधानसभेत विरोधी पक्षनेते अजित पवार म्हणाले की, 'सरकारने शेतकऱ्यांशी चर्चा करावी, शेतकरी एवढ्या रणरणत्या उन्हात मोर्चा काढत आहेत. नाशिकवरुन ते पायी मुंबईच्या दिशेने चालत येत आहेत. त्यामुळे सरकारने तात्काळ या मुद्द्यावर मार्ग काढावा.' मंत्री दादा भुसे म्हणाले की, किसान सभेच्या शिष्टमंडळाची उद्या मुख्यमंत्री एकनाथ शिंदे आणि उपमुख्यमंत्री देवेंद्र फडणवीस यांच्यासोबत बैठक होणार आहे. या बैठकीला विविध खात्यांचे सचिव उपस्थित राहणार', असल्याची माहिती नाशिकचे पालकमंत्री दादा भुसे यांनी दिली.